

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH,
AT HYDERABAD.

O.A.No. 3/99.

Date of decision: January 1, 1999.

Between:

S.Sanjeeva Rao. .. Applicant.

and

1. The Commandant, Air Force Academy,
Dundigal, Hyderabad - 500043.
2. Air Officer Commanding-in-Chief,
HQs. Training Command, IAF, Hebbal,
Bangalore-6.
3. Director of Personnel (Civilians)
Air Headquarters (Vayu Bhawan),
New Delhi - 110011.
4. The Union of India represented by
its Secretary to Defence, Ministry of
Defence, South Block, New Delhi.

Respondents.

Counsel for the Applicant: Sri N.Rushendra Reddy.

Counsel for the Respondents: Sri B.Narasimha Sharma.

O R D E R

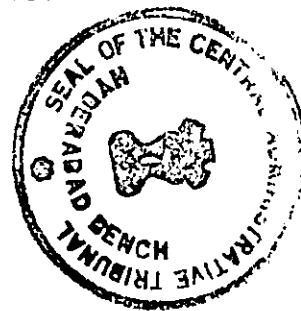
by Hon'ble Sri H. RAJENDRA PRASAD (Member (A))

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Heard Sri N.Rushendra Reddy for the Applicant
and Sri B.Narasimha Sharma for the Respondents.

The grievance of the Applicant is that the punishment of Compulsory Retirement from Service has been imposed on him as a sequel to the initiation of a disciplinary proceeding under Rule 14 of CCS (CCA) Rules, 1965.

8/1/99



The Memo of Charges as well as the final orders are available on record in the O.A. The Applicant bases his claim for setting aside the punishment on several grounds. It is seen, however, that the Applicant has approached this Tribunal without exhausting any of the Departmental remedies available to him in the normal course. It becomes necessary therefore, to advise the applicant to submit an appeal, within time allowed for the purpose under the rules, to the Appellate Authority and to project therein all the grievances and grounds including those taken in this O.A.

If such an appeal is submitted, the Appellate Authority would be required to deal with it on the basis of facts, rules and law within a reasonable time.

Thus the O.A., is disposed of with liberty to the applicant to reagitate his grievance, if so advised, should he be aggrieved by the Order which may be passed by the Appellate Authority.

The O.A., is premature at present.

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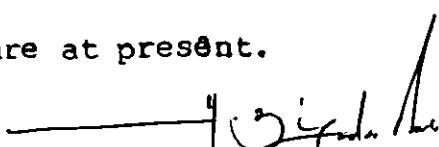
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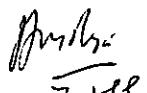
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Dictated in open Court.


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Order
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